

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 108
TO BE ANSWERED ON THE 28TH JUNE, 2019
COMMUNITY HEALTH CENTRES/PRIMARY HEALTH CENTRES**

***108. SHRIMATI KIRRON KHER: SHRI NIHAL CHAND:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the present status of Community Health Centres (CHCs) and Primary Health Centres (PHCs), State/UT-wise including Chandigarh and Punjab;

(b) whether the Government has received proposals from States for opening of new CHCs and PHCs, if so, the details thereof, State-wise including Punjab and the funds proposed to be released for setting up of such PHCs/CHCs in the country;

(c) whether most of the said centres lack basic infrastructure facilities including doctors/nurses and if so, the details thereof along with the steps taken to address these shortcomings;

(d) whether the Government proposes to upgrade all the CHCs/PHCs as ISO certified wellness centres and if so, the details thereof along with the current number of ISO certified CHCs/PHCs, State/UT-wise; and

(e) the steps taken/being taken by the Government to improve the quality of services in the PHCs/CHCs?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (e): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 108* FOR 28TH JUNE, 2019**

- (a) The present status of Community Health Centres (CHCs) and Primary Health Centres (PHCs), State/UT-wise including Chandigarh and Punjab, as per data uploaded by States/UTs on Health Management Information System (HMIS) portal, as on May 2019, is placed at Annexure-I.
- (b) Public health and hospitals being a State subject, the primary responsibility of improving the infrastructure and other facilities including opening of new CHCs and PHCs and support for engagement of health human resource to ensure availability of qualified doctors and other health workers, lies with respective State/UT Governments. However, under National Health Mission, technical and financial support is provided to States/UTs including Punjab for strengthening their healthcare system in the form of Record of Proceeding(RoPs) based on the proposals submitted by the States in their Program Implementation Plans (PIPs). The details of RoPs of the States/UTs including Punjab are available in the public domain and accessible at <https://nhm.gov.in/index4.php?lang=1&level=0&linkid=449&lid=53>.

The details of funds approved during the last three years from 2016-17 to 2018-19 for Hospital Strengthening that includes new construction/renovation of PHCs and CHCs is given at Annexures-II & III. The funds for all approved activities are released as lumpsum.

- (c) Public health and hospitals is a State subject. Shortage of Doctors/nurses in public health sector varies from State to State depending upon their policies and context. However, as per Rural Health Statistics (RHS) 2018, there is a shortage of doctors and nursing staff in public health facilities and State/UT-wise availability/shortage of doctors and nursing staff is shown at Annexure-IV to IX. Further, as stated above, Public health and hospitals being a State subject, the primary responsibility to ensure the availability of qualified doctors and other health workers lies with the State/UT Governments. However, under the National Health Mission (NHM), financial and technical support is provided to States/UTs to strengthen their healthcare systems including support for engagement of

health human resources, based on the requirements proposed by the States/UTs in their Programme Implementation Plans (PIPs).

The Government has taken various steps to ensure the availability of medical staff including specialists, doctors and other paramedical staff especially in the rural/remote areas. These efforts include:

- (i) Providing support to the States for hard area allowance and providing residential quarters for serving in rural and remote areas.
- (ii) The States are encouraged to adopt flexible norms for engaging specialists at public health facilities. These include various mechanisms for ‘contracting in’ and ‘contracting out’ of specialist services, providing desired remunerations to the specialist under “**You Quote, We Pay**” initiatives, empanelling private medical facilities to provide requisite Specialists etc.
- (iii) The States are advised to put in place transparent policies of posting & transfer and ensure rational deployment of doctors. Further, the states are also impressed upon from time to time to fill up the vacant posts.

In addition to the above initiatives under NHM, government has also taken other remedial steps to increase the number of Doctors and Specialists. Details are as given below:

- The ratio of teachers to students has been revised from 1:1 to 1:2 for all MD/MS disciplines and 1:1 to 1:3 in subjects of Anesthesiology, Forensic Medicine, Radiotherapy, Medical Oncology, Surgical Oncology and Psychiatry in all medical colleges across the country. Further, teacher: student ratio in public funded Government Medical Colleges for Professor in MD/MS courses has been increased from 1:2 to 1:3 in all clinical subjects and for Associate Prof. from 1:1 to 1:2 if the Associate Prof. is a unit head. This would result in increase in number of specialists in the country.
- DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.

- Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.
- Relaxation in the norms of setting up of Medical College in terms of requirement for land, faculty, staff, bed/bed strength and other infrastructure.
- Strengthening /upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats.
- Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats.
- Requirement of land for establishment of medical college in metropolitan cities as notified under Article 243P(c) of the Constitution of India has been dispensed with.
- Establishment of New Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country. Under the Centrally Sponsored Scheme “Establishment of New Medical Colleges by upgrading district/referral hospitals” with fund sharing between the central government and State in the ratio of 90:10 for NE/Special Category States and 60:40 for other States, a total of 82 districts in 21 States and UTs have been identified and approved to establish new Medical Colleges. Out these, 39 have become functional.
- Cabinet has approved setting up of 15 more new AIIMS in addition to 06 AIIMS sanctioned earlier under Phase I of PMSSY.

(d) & (e) There is no such proposal to upgrade and get all the CHCs/PHCs as ISO certified wellness centres. However, 1.5 lakh Health Sub Centres and Primary Health Centres are to be transformed into Health and Wellness Centres (HWCs) by December, 2022. Under Ayushman Bharat - Health and Wellness Centres (AB-HWC), Comprehensive Primary Healthcare is to be provided which includes promotive, preventive, curative, palliative and rehabilitative services. The AB-HWCs are envisioned to provide an expanded range of services including care for non - communicable diseases, as well as Health promotion and wellness activities like Yoga apart from

services already being provided for Maternal and Child Health including immunization and communicable diseases.

To provide comprehensive health coverage to the beneficiaries, free essential drugs and diagnostic services are also being provisioned through these AB-HWCs. So far, approvals for 52,744 Ayushman Bharat - Health and Wellness Centres (AB-HWCs) have been accorded. The state-wise details of 19,282 operational Ayushman Bharat- Health & Wellness Centres (AB-HWCs) as on 17.06.2019 is furnished at Annexure-X.

To strengthen the health systems including improving quality of services in CHCs and PHCs, other steps taken to improve the quality of services in CHCs and PHCs are as under:-

1. National Quality Assurance Programme (NQAP) has been rolled out, under which, quality standards for different health facilities have been defined and these health facilities are assessed against them and certified.
2. Quality Assurance Committees have been constituted at National, State and District level. Under National Health Mission, dedicated Human Resource has been provided to operationalize these committees and carry out related tasks such as quality assessment, preparing action plan and assisting healthcare facilities for quality certification under NQAP.
3. The central government has launched 'Kayakalp' award scheme for transforming public hospitals by improving Sanitation, Hygiene, Upkeep, Infection Control Practices and waste management practices. All facilities from PHCs, CHCs, District Hospitals and central government hospitals are assessed against a set of defined criteria. Best performing facilities are given annual awards. In the FY 2018-19, more than 26,000 facilities participated under Kayakalp and out of which, 4481 facilities were given Kayakalp awards. (395 DHs, 1139,

CHCs/SDHs, 2470 PHCs, 477 urban health facilities that have scored more than 70%).

4. Support is provided to States to implement NHM Free Diagnostics Services Initiative and NHM Free Drugs Initiative in Public Health facilities.

5. In order to improve functionality of Medical Equipments, Operational Guidelines for Biomedical Equipment Management and Maintenance Program (BMMP) have been shared with States.

6. Laqshya Programme has been rolled out to improve the quality of care around childbirth.

7. Regular capacity building of human resources at different level is undertaken.

Annexure-I

Number of Primary Health Care Centres in the Country

	States/ UT	Number of PHCs	Number of CHCs
Sl. No.			
1.	A & N Islands	27	4
2.	Andhra Pradesh	1499	198
3.	Arunachal Pradesh	121	63
4.	Assam	1006	178
5.	Bihar	2012	63
6.	Chandigarh	47	2
7.	Chhattisgarh	817	164
8.	Dadra & Nagar Haveli	9	2
9.	Daman & Diu	4	2
10.	Delhi	537	25
11.	Goa	31	6
12.	Gujarat	1807	374
13.	Haryana	471	126
14.	Himachal Pradesh	516	95
15.	Jammu & Kashmir	395	87
16.	Jharkhand	343	176
17.	Karnataka	2544	207
18.	Kerala	935	230
19.	Lakshadweep	4	3

20.	Madhya Pradesh	1313	324
21.	Maharashtra	2637	433
22.	Manipur	90	17
23.	Meghalaya	142	28
24.	Mizoram	65	10
25.	Nagaland	134	21
26.	Odisha	1375	384
27.	Puducherry	40	4
28.	Punjab	521	146
29.	Rajasthan	2459	595
30.	Sikkim	25	2
31.	Tamil Nadu	1892	400
32.	Telangana	775	82
33.	Tripura	113	22
34.	Uttar Pradesh	3403	679
35.	Uttarakhand	273	69
36.	West Bengal	1378	405
	Total	29760	5626

Source: Data as uploaded by States/UTs on HMIS portal; status as on May 2019

Annexure-II

Statement Showing the State/UTs wise Funds Approval under Hospital Strengthening and New Constructions/ Renovation and Setting up under the component of CHCs and PHCs from the F.Y. 2016-17 to 2018-19 under NRHM							
Figures in Lakhs of Rs.							
S.No.	State	2016-17		2017-18		2018-19	
		CHCs	PHCs	CHCs	PHCs	CHCs	PHCs
A. High Focus States		Funds Approval					
1	Bihar	570.06	2914.00	7563.00	500.00	8808.00	10298.85
2	Chattisgarh	1141.35	702.06	79.38	966.86	328.64	3217.94
3	Himachal Pradesh	138.69	285.77	312.30	625.95	437.22	730.80
4	Jammu & Kashmir	1244.87	260.18	240.71	949.01	140.00	745.00
5	Jharkhand	0.00	1656.00	0.00	1242.00	0.00	1242.00
6	Madhya Pradesh	3442.00	1806.50	4757.00	2578.00	241.50	0.00
7	Orissa	4392.69	493.04	4509.80	135.00	7457.00	740.00
8	Rajasthan	4229.15	11350.70	8570.10	10146.00	5944.93	7474.12
9	Uttar Pradesh	7330.20	387.50	3614.40	387.50	0.00	0.00
10	Uttarakhand	257.79	50.14	0.00	0.00	1060.00	16.00
	Sub Total	22746.80	19905.89	29646.69	17530.32	24417.29	24464.71
B. NE States							
11	Arunachal Pradesh	552.37	651.43	139.35	445.54	294.43	356.06
12	Assam	2858.4	1609.54	3037.25	1707.85	1975.00	924.33

33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
34	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00
	Sub Total	7.50	28.60	1.00	16.00	0.00	8.00
	Grand Total	29824.05	31991.24	35614.98	39509.68	31994.64	46583.38

1. The Above Figures are as per FMR reported by State/UTs.

2. SPIP stands for State Program implementation Plan.

3. The above data comprises of Hospital Strengthening and New Constructions/Renovations under CHCs and PHCs.

4. Above mentioned Utilization figures are as reported by States/UTs and includes expenditure against Central Release, State share & unspent balances, updated up to 31-03-2019.

Annexure-III

Details of Funds Approval under NUHM for CHCs & PHCs for F.Y. 2016-17 to 2018-19
Rs. in. Lakhs

S.No.	State	2016-17		2017-18		2018-19	
		CHCs	PHCs	CHCs	PHCs	CHCs	PHCs
A. High Focus States							
1	Bihar	0.00	21.00	0.00	106.50	0.00	318.85
2	Chattisgarh	0.00	0.00	0.00	72.25	15.00	77.25
3	Himachal Pradesh	40.50	0.00	0.00	49.00	0.00	22.00
4	Jammu & Kashmir	0.00	42.88	0.00	67.75	0.00	67.75
5	Jharkhand	18.00	188.00	0.00	0.00	15.00	64.25
6	Madhya Pradesh	0.00	153.00	1375.00	233.00	0.00	359.50
7	Orissa	518.95	1013.34	194.49	457.42	49.09	137.00
8	Rajasthan	1715.00	1393.75	1034.70	482.98	55.00	373.68
9	Uttar Pradesh	283.31	522.21	137.50	0.00	407.60	466.33
10	Uttarakhand	0.00	0.00	0.00	0.00	0.00	8.25
	Sub Total	2575.76	3334.18	2741.69	1468.90	541.69	1894.86
B. NE States							
11	Arunachal Pradesh	0.00	49.62	0.00	146.03	0.00	5.25
12	Assam	0.00	57.18	10.00	130.13	10.00	175.25
13	Manipur	0.00	9.00	0.00	9.00	0.00	7.00
14	Meghalaya	0.00	0.00	0.00	2.60	0.00	0.00
15	Mizoram	0.00	100.25	0.00	111.00	0.00	95.75
16	Nagaland	0.00	95.00	0.00	5.00	0.00	6.00
17	Sikkim	0.00	25.00	0.00	1.75	0.00	1.75
18	Tripura	0.00	12.25	0.00	167.50	0.00	12.25
	Sub Total	0.00	348.30	10.00	573.01	10.00	303.25
C. Non-High Focus States							

19	Andhra Pradesh	0.00	345.50	0.00	0.00	0.00	0.00
20	Goa	0.00	1.60	0.00	1.60	0.00	1.20
21	Gujarat	16.25	470.00	30.00	1039.00	10.50	540.50
22	Haryana	12.00	65.45	12.00	72.00	12.00	84.25
23	Karnataka	179.60	4261.71	137.50	1246.25	145.00	380.00
24	Kerala	0.00	197.50	0.00	145.25	0.00	188.25
25	Maharashtra	37.00	3325.00	5.00	2642.00	77.50	791.00
26	Punjab	1015.00	138.00	0.00	0.00	55.00	206.00
27	Tamil Nadu	1695.00	1062.75	637.50	2203.25	675.00	745.10
28	Telangana	100.00	1046.25	0.00	368.50	5.00	367.75
29	West Bengal	0.00	1135.00	0.00	591.38	0.00	2911.95
	Sub Total	3054.85	12048.76	822.00	8309.23	980.00	6216.00
D. Small States/UTs							
30	Andaman & Nicobar Islands	0.00	8.75	0.00	8.75	0.00	8.75
31	Chandigarh	10.00	5.25	15.52	0.00	10.00	5.25
32	Dadra & Nagar Haveli	0.00	7.98	0.00	1.92	0.00	1.92
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
34	Delhi	160.00	131.50	135.00	120.50	145.00	125.50
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry	0.00	5.00	0.00	23.00	0.00	3.00
	Sub Total	170.00	158.48	150.52	154.17	155.00	144.42
	Grand Total	5800.61	15889.72	3724.21	10505.31	1686.69	8558.53

Note:

2. SPIP stands for State Program implementation Plan.

3. The above data comprises of New Constructions, Renovation and Setting up and Untied Grants to UCHCs,PHCs

4. Above mentioned Utilization figures are as reported by States/UTs and includes expenditure against Central Release, State share & unspent balances, updated up to 31-03-2019.

DOCTORS* AT PRIMARY HEALTH CENTRES						
S. No.	State/UT	(As on 31st March, 20 8)				
		Required ¹	Sanctioned	In Position	Vacant	Shortfall
		[R]	[S]	[P]	[S-P]	[R-P]
1	Andhra Pradesh	1147	2267	2045	222	*
2	Arunachal Pradesh	143	NA	125	NA	18
3	Assam	946	NA	1376	NA	*
4	Bihar #	1899	2078	1786	292	113
5	Chhattisgarh	793	793	359	434	434
6	Goa	25	48	56	*	*
7	Gujarat	1474	1865	1321	544	153
8	Haryana	368	551	491	60	*
9	Himachal Pradesh	576	636	622	14	*
10	Jammu & Kashmir	637	1347	694	653	*
11	Jharkhand	298	556	340	216	*
12	Karnataka	2359	2359	2136	223	223
13	Kerala	849	1120	1169	*	*
14	Madhya Pradesh	1171	1771	1112	659	59
15	Maharashtra	1823	3009	2929	80	*
16	Manipur	91	238	194	44	*
17	Meghalaya ##	108	128	130	*	*
18	Mizoram ###	57	152	59	93	*
19	Nagaland	126	108	118	*	8
20	Odisha	1288	1326	917	409	371
21	Punjab	432	593	480	113	*
22	Rajasthan	2078	2751	2396	355	*
23	Sikkim	24	NA	24	NA	0
24	Tamil Nadu	1421	3136	2780	356	*
25	Telangana	643	1254	1066	188	*
26	Tripura	108	0	119	*	*
27	Uttarakhand	257	425	241	184	16

28	Uttar Pradesh	3621	4509	1344	3165	2277
29	West Bengal	913	1268	1016	252	*
30	A& N Islands	22	42	34	8	*
31	Chandigarh	0	0	0	0	0
32	D & N Haveli	9	15	8	7	1
33	Daman & Diu	4	5	4	1	0
34	Delhi	5	21	22	*	*
35	Lakshadweep	4	8	8	0	*
36	Puducherry	24	38	46	*	*
	All India ² / Total	25743	34417	27567	8572	3673

Notes: # Sanctioned data for year 2011 used

Sanctioned data for year
2015 used ### Sanctioned
data for year 2013-14 used
NA: Not Available.

+: Allopathic Doctors

All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States / UTs

PHYSICIANS at CHCs

S. No.	State/UT	(As on 31st March, 2018)				
		Required ²	Sanctioned	In Position	Vacant	Shortfall
		[R]	[S]	[P]	[S-P]	[R-P]
1	Andhra Pradesh	193	65	52	13	141
2	Arunachal Pradesh	63	NA	1	NA	62
3	Assam	172	NA	7	NA	165
4	Bihar	150	NA	8	NA	142
5	Chhattisgarh	169	163	13	150	156
6	Goa	4	1	2	*	2
7	Gujarat	363	363	9	354	354
8	Haryana	113	9	1	8	112
9	Himachal Pradesh	91	NA	2	NA	89
10	Jammu & Kashmir	84	107	86	21	*
11	Jharkhand	171	171	22	149	149
12	Karnataka	206	206	106	100	100
13	Kerala	227	2	2	0	225
14	Madhya Pradesh	309	309	45	264	264
15	Maharashtra	361	153	45	108	316
16	Manipur	23	1	1	0	22
17	Meghalaya	28	0	7	*	21
18	Mizoram #	9	5	0	5	9
19	Nagaland	21	NA	1	NA	20
20	Odisha	377	382	37	345	340
21	Punjab	151	140	22	118	129
22	Rajasthan	588	665	208	457	380
23	Sikkim	2	NA	0	NA	2
24	Tamil Nadu	385	NA	25	NA	360
25	Telangana	91	71	21	50	70
26	Tripura	22	0	0	0	22
27	Uttarakhand	67	69	11	58	56
28	Uttar Pradesh	822	523	28	495	794
29	West Bengal	348	95	42	53	306
30	A& N Islands	4	3	0	3	4
31	Chandigarh	0	0	0	0	0
32	D & N Haveli	2	0	0	0	2

33	Daman & Diu	2	0	0	0	2
34	Delhi	0	0	0	0	0
35	Lakshadweep	3	0	0	0	3
36	Puducherry	3	1	1	0	2
	All India/ Total	5624	3504	805	2751	4821

Notes:

Total 5 Physicians sanctioned in the State

All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States / UTs *: Surplus.

One per Community Health Centre as per IPHS norms NA: Not Available.

TOTAL SPECIALISTS AT CHCS						
Total Specialists [Surgeons, OB&GY, Physicians & Paediatricians]						
S. No.	State/UT	(As on 31st March, 2018)				
		Required ³	Sanctioned	In Position	Vacant	Shortfall
		[R]	[S]	[P]	[S-P]	[R-P]
1	Andhra Pradesh	772	533	384	149	388
2	Arunachal Pradesh	252	NA	4	NA	248
3	Assam	688	NA	158	NA	530
4	Bihar	600	NA	82	NA	518
5	Chhattisgarh	676	652	57	595	619
6	Goa	16	5	10	*	6
7	Gujarat	1452	1177	118	1059	1334
8	Haryana	452	59	17	42	435
9	Himachal Pradesh	364	NA	4	NA	360
10	Jammu & Kashmir	336	344	256	88	80
11	Jharkhand	684	684	92	592	592
12	Karnataka	824	824	498	326	326
13	Kerala	908	30	40	*	868
14	Madhya Pradesh	1236	1236	248	988	988
15	Maharashtra	1444	823	485	338	959
16	Manipur	92	4	3	1	89
17	Meghalaya	112	3	9	*	103
18	Mizoram	36	33	0	33	36
19	Nagaland	84	NA	8	NA	76
20	Odisha	1508	1529	253	1276	1255
21	Punjab	604	593	105	488	499
22	Rajasthan	2352	1731	565	1166	1787
23	Sikkim	8	NA	0	NA	8
24	Tamil Nadu	1540	NA	210	NA	1330
25	Telangana	364	320	112	208	252
26	Tripura	88	0	2	*	86
27	Uttarakhand	268	268	29	239	239
28	Uttar Pradesh	3288	2099	192	1907	3096
29	West Bengal	1392	669	125	544	1267
30	A & N Islands	16	9	0	9	16

31	Chandigarh	0	0	0	0	0
32	D & N Haveli	8	0	0	0	8
33	Daman & Diu	8	6	3	3	5
34	Delhi	0	0	0	0	0
35	Lakshadweep	12	0	0	0	12
36	Puducherry	12	4	5	*	7
	All India ² / Total	22496	13635	4074	10051	18422

Four per Community Health Centre as per IPHS norms

*All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States / UTs *: Surplus.*

PHARMACISTS at PHCs & CHCs						
S. No.	State/UT	(As on 31st March, 2018)				
		Required ⁴	Sanctioned	In Position	Vacant	Shortfall
		[R]	[S]	[P]	[S-P]	[R-P]
1	Andhra Pradesh	1340	1384	1004	380	336
2	Arunachal Pradesh	206	NA	89	NA	117
3	Assam #	1118	1284	1735	*	*
4	Bihar ##	2049	989	287	702	1762
5	Chhattisgarh	962	1107	936	171	26
6	Goa	29	48	53	*	*
7	Gujarat	1837	1847	1584	263	253
8	Haryana	481	504	397	107	84
9	Himachal Pradesh	667	594	378	216	289
10	Jammu & Kashmir	721	1137	974	163	*
11	Jharkhand	469	469	241	228	228
12	Karnataka	2565	2674	2523	151	42
13	Kerala	1076	1036	1102	*	*
14	Madhya Pradesh	1480	1905	1778	127	*
15	Maharashtra	2184	2355	2055	300	129
16	Manipur	114	145	152	*	*
17	Meghalaya \$	136	135	149	*	*
18	Mizoram ^	66	99	53	46	13
19	Nagaland	147	135	116	19	31
20	Odisha	1665	1741	1623	118	42
21	Punjab	583	841	790	51	*
22	Rajasthan	2666	1127	1172	*	1494
23	Sikkim	26	NA	11	NA	15
24	Tamil Nadu	1806	2656	2097	559	*
25	Telangana	734	763	700	63	34
26	Tripura	130	0	133	*	*

⁴ One per each Primary Health Centre and Community Health Centre as per IPHS norms

All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States / UTs *: Surplus.

NA: Not Available.

27	Uttarakhand	324	408	282	126	42
28	Uttar Pradesh	4443	5697	4717	980	*
29	West Bengal	1261	1459	1422	37	*
30	A& N Islands	26	53	49	4	*
31	Chandigarh	0	0	0	0	0
32	D & N Haveli	11	10	12	*	*
33	Daman & Diu	6	16	9	7	*
34	Delhi	5	6	4	2	1
35	Lakshadweep	7	16	16	0	*
36	Puducherry	27	42	37	5	*
	All India/Total	31367	32682	28680	4825	4938

Notes:

Sanctioned data for year 2013 used

Sanctioned data for year 2011 used

\$ Sanctioned data for year 2015 used

^ Total 99 Pharmacists sanctioned in the State

LABORATORY TECHNICIANS at PHCs & CHCs

S. No.	State/UT	(As on 31st March, 2018)				
		Required ⁵	Sanctioned	In Position	Vacant	Shortfall
		[R]	[S]	[P]	[S-P]	[R-P]
1	Andhra Pradesh	1340	1185	789	396	551
2	Arunachal Pradesh	206	NA	123	NA	83
3	Assam #	1118	860	1390	*	*
4	Bihar ##	2049	683	611	72	1438
5	Chhattisgarh	962	1063	823	240	139
6	Goa	29	40	40	0	*
7	Gujarat	1837	1837	1658	179	179
8	Haryana	481	504	356	148	125
9	Himachal Pradesh	667	300	131	169	536
10	Jammu & Kashmir	721	826	798	28	*
11	Jharkhand	469	640	264	376	205
12	Karnataka	2565	1790	1532	258	1033
13	Kerala	1076	324	365	*	711
14	Madhya Pradesh	1480	1808	1238	570	242
15	Maharashtra	2184	1474	1296	178	888
16	Manipur	114	102	70	32	44
17	Meghalaya \$	136	118	155	*	*
18	Mizoram ^	66	92	83	9	*
19	Nagaland	147	72	87	*	60
20	Odisha	1665	497	567	*	1098
21	Punjab	583	616	585	31	*
22	Rajasthan	2666	3644	2091	1553	575
23	Sikkim	26	NA	21	NA	5
24	Tamil Nadu	1806	2222	967	1255	839
25	Telangana	734	749	597	152	137
26	Tripura	130	0	105	*	25
27	Uttarakhand	324	135	78	57	246
28	Uttar Pradesh	4443	2054	1644	410	2799

29	West Bengal	1261	966	874	92	387
30	A& N Islands	26	23	19	4	7
31	Chandigarh	0	0	0	0	0
32	D & N Haveli	11	7	17	*	*
33	Daman & Diu	6	9	5	4	1
34	Delhi	5	5	4	1	1
35	Lakshadweep	7	13	13	0	*
36	Puducherry	27	10	38	*	*
	All India/Total	31367	24668	19434	6214	12354

Notes:

Sanctioned data for year 2013 used

Sanctioned data for year 2011 used

\$ Sanctioned data for year 2015 used

¹ One per each Primary Health Centre and Community Health Centre as per IPHS norms

All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States /UTs *: Surplus.

NURSING STAFF at PHCs & CHCs						
S. No.	State/UT	(As on 31st March, 2018)				
		Required ¹	Sanctioned	In Position	Vacant	Shortfall
		[R1]	[S]	[P]	[S-P]	[R1-P]
1	Andhra Pradesh	2498	4518	3505	1013	*
2	Arunachal Pradesh	584	NA	498	NA	86
3	Assam #	2150	2798	3203	*	*
4	Bihar ##	2949	1662	1211	451	1738
5	Chhattisgarh	1976	2809	2458	351	*
6	Goa	53	126	146	*	*
7	Gujarat	4015	4391	3160	1231	855
8	Haryana	1159	1894	1797	97	*
9	Himachal Pradesh	1213	837	452	385	761
10	Jammu & Kashmir	1225	1710	1405	305	*
11	Jharkhand	1495	2179	1182	997	313
12	Karnataka	3801	2667	3339	*	462
13	Kerala	2438	3610	3969	*	*
14	Madhya Pradesh	3334	4624	3308	1316	26
15	Maharashtra	4350	3218	2296	922	2054
16	Manipur	252	484	400	84	*
17	Meghalaya \$	304	413	596	*	*
18	Mizoram ^	120	570	198	372	*
19	Nagaland	273	175	394	*	*
20	Odisha	3927	1666	2327	*	1600
21	Punjab	1489	2189	2029	160	*
22	Rajasthan	6194	12712	9887	2825	*
23	Sikkim	38	NA	48	NA	*
24	Tamil Nadu	4116	7963	6360	1603	*

25	Telangana	1280	2208	2027	181	*
26	Tripura	262	0	581	*	*
27	Uttarakhand	726	623	359	264	367
28	Uttar Pradesh	9375	17974	20546	*	*
29	West Bengal	3349	6981	6464	517	*
30	A& N Islands	50	138	129	9	*
31	Chandigarh	0	0	0	0	0
32	D & N Haveli	23	14	45	*	*
33	Daman & Diu	18	64	49	15	*
34	Delhi	5	5	6	*	*
35	Lakshadweep	25	54	54	0	*
36	Puducherry	45	131	139	*	*
	All India/Total	65111	91407	84567	13098	8262

Notes:

Sanctioned data for year 2013 used

Sanctioned data for year 2011 used

\$ Sanctioned data for year 2015 used

^ Total 570 Nursing Staff sanctioned in the State

^ One per Primary Health Centre and seven per Community Health Centre as per IPHS norms

All India figures for Vacancy and Shortfall are the totals of State-wise Vacancy and Shortfall ignoring surplus in some States / UTs

*: Surplus.

NA: Not Available.

Annexure-X

Sl. No.	State / UT	HWCs Operational
		TOTAL
1	Andaman & Nicobar Islands	30
2	Andhra Pradesh	2106
3	Arunachal Pradesh	54
4	Assam	935
5	Bihar	600
6	Chandigarh	10
7	Chhattisgarh	793
8	Dadra & Nagar Haveli	31
9	Daman & Diu	23
10	Delhi	0
11	Goa	5
12	Gujarat	1628
13	Haryana	452
14	Himachal Pradesh	17
15	Jammu & Kashmir	231
16	Jharkhand	364
17	Karnataka	706
18	Kerala	673
19	Lakshadweep	0
20	Madhya Pradesh	227
21	Maharashtra	2479
22	Manipur	65
23	Meghalaya	7
24	Mizoram	4
25	Nagaland	46

26	Odisha	1001
27	Puducherry	17
28	Punjab	848
29	Rajasthan	535
30	Sikkim	29
31	Tamil Nadu	1572
32	Telangana	1120
33	Tripura	71
34	Uttar Pradesh	2071
35	Uttarakhand	133
36	West Bengal	399
Total HWCs Operational		19282

Source: HWC Portal